

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 317 of 2019 in Co. Appeal 13/NCLT/AHM/2017

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2020**

Name of the Company: Uday H Dave & HK Dave Ltd
V/s
Prafulkunverba Kiritsingh Gohil & ROC
Gujarat
Section : IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER
(through video conferencing)

Learned Lawyer, Mr. Jayendra M Shah is present on behalf of the Applicant.

Learned Lawyer, Ms. Mini Nair is present on behalf of one of the Respondents.

None appeared on behalf of ROC.


Pleadings are complete.

Applicant is directed to issue fresh notice to the ROC.

List the matter on 18/09/2020 for final hearing.


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

Dated this the 17th day of August, 2020


MANORAMA KUMARI
MEMBER JUDICIAL